



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,14th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
COURT NO: 1**

[THIS BENCH WILL SIT AT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-I AND DIVISION
BENCH-II WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL(Suo Moto)/3/2021 FIXED	XXXX Versus THE ADVOCATE GENERAL, ASSAM AND ANR.	SC, GHC	MR. R K D CHOUDHURY, A.S.G.I. ADVOCATE GENERAL, ASSAM AG, MIZORAM AG, NAGALAND AG, ARUNACHAL PRADESH PRESIDENT G.H.C BAR ASSO.
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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:
HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA
COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3162/2021 FIXED	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
	WITH			
2	WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
	WITH			
3	WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
	WITH			
4	WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
	WITH			
5	WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
	WITH			
6	WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
	WITH			
7	WP(C)/4468/2018	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.

8	WITH WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018	SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
9	WITH WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
10	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
	WITH I.A.(Civil)/3710/2019 in WP(C)/6192/2018	KURANIBARI HIGH SCHOOL Versus STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH	SC, SEC. EDU.
11	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
12	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
13	WITH WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
14	WITH WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
15	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
16	WITH WP(C)/1816/2019	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
17	WITH WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE

18	WITH WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
19	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
20	WITH WP(C)/3297/2019	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
21	WITH WP(C)/5959/2019	SAIDUR RAHMAN AND 47 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MRS. R DEVI MR. A R TAHBILDAR MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
22	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM
23	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
24	WITH WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
25	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM GA, ASSAM SC, FINANCE
26	WITH WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
27	WITH WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
28	WITH WP(C)/175/2020	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
29	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
30	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
31	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA

32	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
33	WITH WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
34	WP(C)/4534/2021	KANAK PHANGCHO Versus THE STATE BANK OF INDIA AND 2 ORS ADMISSION	MR. M K BORO	
35	C.Ex.App./6/2020 FIXED	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. B SARMAH MR. S B RAHMAN MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1978/2020 in C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICES TAX Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. B SARMAH MR B HAZARIKA	
36	C.Ex.App./8/2020 FIXED	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1980/2020 in C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	
37	WP(C)/5146/2020 FIXED	PADMA KALITA Versus THE UNION OF INDIA AND 4 ORS.	DR. J L SARKAR MR S NATH MR G J SHARMA MR G J SHARMA MR. B K HAZARIKA	MR. A BARKATAKI SC, NF RLY
38	WA/122/2021 FIXED, I.A.(Civil)/1427/2020 (D/O)	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS Versus PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. D BORAH	MS. S B CHOUDHURY
39	WA/159/2021 FIXED	RATUL DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
40	WA/190/2021	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	
41	WA/193/2021 B/O	THE PUNJAB NATIONAL BANK AND 3 ORS. Versus CHITTA RANJAN DAS B		
42	WP(C)/270/2021 FIXED	BAKUL MUSHAHARY Versus THE STATE OF ASSAM AND 12 ORS	MR. A SARMAH MR. M K SHARMA	GA, ASSAM MR. C K S BARUAH (R-12) SC, FOREST ASSTT.S.G.I.
43	WITH WP(C)/5772/2020	DHANESWAR RABHA Versus THE STATE OF ASSAM AND 12 ORS	MR K K MAHANTA MR. A SARMAH MR. M K SHARMA	GA, ASSAM MR. S S ROY ASSTT.S.G.I. SC, FOREST
44	WITH WP(C)/129/2021	DHANESWAR RABHA Versus THE STATE OF ASSAM AND 12 ORS	MR. M K SHARMA	GA, ASSAM SC, FOREST ASSTT.S.G.I.

45	WP(C)/3477/2021 FIXED	DIPIKA SHARMA AND ANR. Versus INDIAN BANK AND 2 ORS.	MR S SARMA MR. P B MAZUMDER	MR. K K BHATRA MR. R K BHATRA MR. R BORAH MR D BHUYAN MR A BHATRA MR. S K SARMA
ORDERS				
46	WA/33/2017 FIXED	THE UNIVERSITY GRANTS COMMISSION Versus THE GLOBEL OPEN UNIVERSITY NAGALAND and 23 ORS	MR.M GOSWAMI MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.K BARPUJARI MR.K OJHA	MR.S S DEY(RES-1) MR G RAHUL
47	I.A.(Civil)/1055/2021 FIXED in WA/157/2020 WITH WA/157/2020	IVY GOHAIN DASGUPTA Versus THE STATE OF ASSAM AND 6 ORS. BORSING RONGPI Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. S K GOSWAMI MR R SHARMA MR. P K DAS MR. P MAHANTA MR. R B GOHAIN	MR. N UPADHAYAY (R-4) MR. P MAHANTA SC, WATER RESOURCE SC, IRRIGATION GA, ASSAM MR. N UPADHAYAY (R-4) SC, IRRIGATION SC, WATER RESOURCE
48	I.A.(Civil)/1213/2021 in WA/5061/2021 WITH WA/5061/2021 (Filing Number)	THE UNION OF INDIA AND 2 ORS. Versus R. SAPCHAMA AND 36 ORS. UNION OF INDIA AND 2 ORS. Versus R. SAPCHAMA AND 37 ORS. -F	MR. R K D CHOUDHURY ASSTT.S.G.I.	

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



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BEFORE:
HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY
COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2374/2021	MANIK ALI @ MANIKUDDIN Versus UNION OF INDIA AND 5 ORS.	MRS. B GOGOI MS M BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/4516/2021	MANNAS ALI @ A MANNAS ALI Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/4544/2021	KAITARJAN NESSA @ KAITARI NESSA Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/4549/2021	SRI HARI CHETRY Versus THE UNION OF INDIA AND 6 ORS	MR. P SARMAH MR. S UPADHAY MR. M SHARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/4554/2021	RUPABALA PAL Versus THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/4564/2021	SALEHA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
7	WP(C)/1626/2019 WITH LCR, B/O	ATOWAR BHUYAN ALIAS ATOR BHUYAN Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

ORDERS

8	PIL/27/2013 FIXED	X X X Versus IN RE - THE STATE OF ASSAM and 125 ORS	MR.S S DEY SC, G.H.C	MR.N DUTTA MR. S C KEYAL MS. R HUSSAIN GA, ASSAM MS. M MALLIK MR.P SUNDI MR. V RAJKHOWA MS Z ANJUM MR. S A HUSSAIN MR D J HALOI MS J SAIKIA MR. S BARTHAKUR MR.R SINGHA ASSTT.S.G.I.
	WITH I.A.(Civil)/1934/2019 in PIL/27/2013	SANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 184 ORS	MR. S BORTHAKUR MR. D GOGOI	SC, GHC SC, FOREST
	WITH I.A.(Civil)/2701/2019 in PIL/27/2013	SANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 185 ORS	MR. D GOGOI	GA, ASSAM SC, FOREST
9	WP(C)/415/2018	LALIT GOGOI Versus THE STATE OF ASSAM	MR D V THOMAS MR. S DUTTA MR. K N CHOUDHURY MR K J BARUAH MR N BORWANKAR MR V S KUSHWAHA MS. R DEKA MR. M MAHANTA MR P SARMA	GA, ASSAM ASSTT.S.G.I.
10	PIL/77/2020 FIXED	JAHIR UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, PNRD GA, ASSAM
11	PIL/7/2021 FIXED	ALTAH HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
12	PIL/14/2021 FIXED	PRABHAT RAY AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA	GA, ASSAM SC, FOREST
13	PIL/24/2021 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS	MS. N MODI MR R YASIN SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/1294/2021 in PIL/24/2021	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS.	MS. N MODI SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
14	PIL/37/2021 FIXED	SHILADITYA DEV Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, FOREST
15	PIL/47/2021 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, EDU SC, SEBA
16	I.A.(Civil)/1206/2021 PIL/13/2013 (Disposed) in PIL/13/2013	THE UNION OF INDIA AND 5 ORS. Versus PRADIP TANTI AND 4 ORS.	ASSTT.S.G.I.	GA, ASSAM SC, REVENUE
<u>HEARING</u>				
17	WP(C)/5707/2019 WITH LCR ,FIXED	MD JAMIR UDDIN @ JAMIR UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

18	WP(C)/8137/2019 WITH LCR, FIXED	GANJA SABA @ MUSSTT. GANJU SABA Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/1135/2020 WITH LCR FIXED	AIZAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/3376/2020 WITH LCR , FIXED	SHAMSER MANSURI Versus THE UNION OF INDIA AND 7 ORS.	MR. S K ROY MD K RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/4360/2020 WITH LCR , FIXED	MD. WAHED ALI Versus THE UNION OF INDIA AND 8 ORS	MR M H AHMED	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/5777/2020 WITH LCR, FIXED	MALMOSA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MR A K DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Arb.P./23/2021	M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	SC, NF RLY
ADMISSION				
2	WP(C)/1326/2020 PART-HEARD	M/S. BHATTER TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI SC, AGRICULTURE MARKETING BOARD.
3	WP(C)/1328/2020 PART-HEARD	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI SC, AGRICULTURE MARKETING BOARD.
4	Arb.P./4/2020 FIXED	BIKASH ENTERPRISES Versus THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY
5	Arb.P./38/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	SC, RAILWAY
ORDERS				
6	Review.Pet./176/2019 WP(C)/2124/2019 (D/O), FIXED	THE UNION OF INDIA AND 4 ORS Versus SRI MADAN CHANDRA NATH	MR. U K GOSWAMI ASSTT.S.G.I.	MR D C NATH MR. C SHARMA
7	Review.Pet./51/2020 CAVT. NO.0039/2020 WP(C)/9570/2019 (D/O), CAVT NO./39/2020, FIXED	SMTI. SANDHYA RANI DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. K SAIKIA MS N DAS MR S DAS	SC, SEC. EDU. MR. C GOSWAMI FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,14th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/6204/2018 B/O	M/S. PIONEER ASSOCIATES Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MR. M SAHEWALLA	MR. B BARUAH (R3) ASSTT.S.G.I. MR. C BARUAH (R3)
MOTION (BA)				
2	Bail Appln./2238/2021	PORESH SOREN AND ANR Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
MOTION				
3	Cont.Cas(C)/305/2021	KAMAL NATH AND ANR. Versus R. S. RAMESH	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	
4	Cont.Cas(C)/308/2021	NURICHA BIBI Versus M.S. MANIVANNAN, IAS AND 2 ORS.	MR. M HUSSAIN MR A K DAS	
5	Cont.Cas(C)/315/2021	AMILA BIBI @ OMINA BIBI Versus M S MANIVANNAN, IAS AND ANR	MD. I H KHAN MR K ISLAM	
6	Cont.Cas(C)/316/2021 B/O	ANJUMA BEGUM Versus M.S. MANIVANNAN AND 2 ORS.	MR. M HUSSAIN MR A K DAS	
7	WP(C)/4034/2021 FIXED	THE HATIDHURA BAZAR COMMITTEE AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR S N SARMA SENIOR ADVOCATE MR. R ISLAM	SC, PNRD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
8	WP(C)/4099/2021 FIXED	M/S EASTERN GIPSY AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR G N SAHEWALLA GA, ASSAM MR D SENAPATI MR. A CHETIA MS. S. TODI SC, P H E

9	WITH WP(C)/3538/2021	M/S S.B. ENGINEERING Versus THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL SC, P H E MR. K H CHOUDHURY
	WITH I.A.(Civil)/1218/2021 in WP(C)/3538/2021	M/S S.B. ENGINEERING Versus THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MR. M SAHEWALLA	SC, P H E
10	WP(C)/4104/2021 FIXED	DHIRAJ GUPTA AND 2 ORS Versus ASSAM STATE TRANSPORT CORPORATION AND 4 ORS	S ALI MR. A IKBAL MR A K RAI MRS K AGARWAL	SC, A S T C SC, TRANSPORT
11	WP(C)/4417/2021 FIXED	RUHINI KUMAR GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. R DE	SC, FOREST
12	WP(C)/4515/2021	DIBAKAR PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, IRRIGATION SC, FINANCE
13	WP(C)/4520/2021	DIPALI BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, K A A C SC, FINANCE SC, REVENUE
14	WP(C)/4522/2021	ARBESH ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. B U LASKAR	GA, ASSAM SC, REVENUE
15	WP(C)/4523/2021	MAHANANDA KAKOTI Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, IRRIGATION SC, FINANCE
16	WP(C)/4526/2021	M/S NORTH EAST ORGANISED FLORITECH PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A LAL MR A BRAHMA	SC, FOREST
17	WP(C)/4527/2021	M/S NORTH EAST ORGANISED FLORITECH PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR A BRAHMA MR. A LAL MR. M PANDIT	SC, FOREST
18	WP(C)/4537/2021	BIJAY BISWAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS	R SARMAH MR H K NATH	SC, AFDC
19	WP(C)/4541/2021	PONAKAN KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, REVENUE
20	WP(C)/4550/2021	M/S VIKAS MEDICAL DEVICES Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. P BARMAN	SC, NHM SC, HEALTH
21	WP(C)/4552/2021	SANTOSH DEVI SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
22	WP(C)/4555/2021	AJAY GANJU AND 1 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. G BORAH	SC, HEALTH
23	WP(C)/4557/2021 B/O	KASHPI DAS AND ANR Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. N N JHA MS M SAHOO MR. MOHIT BERIA	
24	WP(C)/4567/2021	NILUTPAL BARTHAKUR Versus THE UNION OF INDIA AND 7 ORS	MR. M R SODIAL MR S AHMED MS S Z HAYAT	GA, ASSAM SC, NHAI ASSTT.S.G.I.
25	WP(C)/4571/2021	JAHAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, PNRD

26	WP(C)/4576/2021	DIJEN BORTHAKUR Versus THE STATE OF ASSAM AND 8 ORS ADMISSION	MR. U K DEKA MR H P NEPAL	GA, ASSAM SC, NHAI SC, REVENUE
27	WP(C)/1909/2014 CAVT. NO. 524/2014 B/O	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR. D K SARMAH MR.P N GOSWAMI MR. R SARMA MR. K KONWAR MR.N J KHATANIAR MS. A TALUKDAR	MR. D DAS SR. ADV (R9) SC, CO-OP. GA, ASSAM MR.A SARMA MR S KHOUND (R9) MR.T BARUAH MRM P GOSWAMI FOR CAVEATOR MR.B AHMED
	WITH MC/2547/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MIN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MRM P GOSWAMI MR.B AHMED FOR CAVEATOR
	WITH MC/3054/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MEEN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MR.B AHMED MRM P GOSWAMI FOR CAVEATOR
	WITH WP(C)/2821/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MRM P GOSWAMI	DR.B AHMED SC, CO-OP. GA, ASSAM MS.H M PHUKAN MR.P N G OSWAMI
	WITH WP(C)/6369/2014	M/S SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.T BARUA MRM P GOSWAMI	SC, CO-OP. GA, ASSAM MR.P N GOSWAMI MR.I KALITA
	WITH WP(C)/1732/2016 CAVT. NO. 146/2016	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D K SARMAH MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA MS. A TALUKDAR	MR. D DAS SR. ADV (R7) DR.B AHMED SC, CO-OP. GA, ASSAM MR S KHOUND (R7) MR.U CHOUDHURY FOR CAVEATOR MRM P GOSWAMI
	WITH WP(C)/849/2017	SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM and 6 ORS.	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.G BHARADWAJ MR M P GOSWAMI	GA, ASSAM MR.P N GOSWAMI(R-7) MS.M D BORAH(R-7) MR.I KALITA(R-7) MR.R R GOGOIR-7 MR.K P PATHAK(R-7)
	WITH Cont.Cas(C)/444/2018	SARESWAR MEEN SAMABAY SAMITY LTD. Versus LALIT GOGOI, IAS AND ANR	MR. D DAS SR. ADV MS D MEDHI MR A SARMA MR S KHOUND MS. U CHOUDHURY MR B KOCH	DR. B U AHMED (R1, R2) MR. A K AZAD (R1, R2) MR. A UDDIN (R1, R2)

33	WITH WP(C)/7947/2018	M/S. SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR. A SARMA MR S KHOUND MR. U CHOUDHURY MR B KOCH	DR. B AHMED SC, CO OP MRS. D DAS BARMAN (GA, ASSAM) MS G R MAHILARY MS S HAZARIKA (SC, BTC) MR. S BANIK MR. N BARUAH (R9) MS. P DUTTA (R9) FOR CAVEATOR
34	WP(C)/5933/2015 B/O	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAİN SC, PWD
35	WP(C)/1504/2017 IA(C)/1504/2017 (D/O), IA(C)/784/2019 (D/O)	BHRIGU THAKURIA Versus THE STATE OF ASSAM and 24 ORS.	MR.S BIKASH MR.R J SARMA	SC, APDCL MR. I CHOUDHURY
36	WITH WP(C)/6282/2017	PRADIP DAS and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.S BIKASH	SC, APDCL
37	WP(C)/5693/2017 FIXED	KANNAKI BRAHMA BASUMATARY Versus INDIAN OIL CORPORATION LTD. and 4 ORS.	MR M BEZBARUAH MR. H K DAS MR. P K GARODIA MS. S G MOMIN MR. M PANDIT MR. A LAL	MR. S N SARMA SC, IOC MR. A JAHID(R- 1-5)
	WITH I.A.(Civil)/435/2020 in WP(C)/5693/2017	INDIAN OIL CORPORATION LTD. and 4 ORS. Versus KANNAKI BRAHMA BASUMATARY	MR. ABU JAHID	MR. A LAL
38	WP(C)/6829/2019 B/O	ANANTA LAL YADAV AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	MR. B C PATHAK MR. B PATHAK MR. R THADANI ASSTT.S.G.I. SC, BSNL
39	WP(C)/3048/2020 FIXED	BINAY DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. R S MISHRA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA
40	WP(C)/4364/2020 FIXED	SURJOY BONIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR B ISLAM	GA, ASSAM
41	WITH WP(C)/4345/2020	RAJU BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR B ISLAM	GA, ASSAM
42	WITH WP(C)/4363/2020	RAJU BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR B ISLAM	GA, ASSAM
43	WP(C)/1191/2021 FIXED	M/S MAA MANASHA PRINTERS Versus THE STATE OF ASSAM AND 6 ORS	MR A CHALIHA MR B GOGOI MS RUKMINI BARUA MS PADMINI BARUA MR. D S DEKA	MR. D DAS SR. ADV (R-7) GA, ASSAM MR. S KATAKI (R-5) MR A KALITA (R-7) MR. P K BORAH (R-6,7) MRS. R S DEURI (R-6,7) MS. R DUTTA (R-5) MS T PARASHAR (R-7)
	WITH I.A.(Civil)/612/2021 in WP(C)/1191/2021	D.P. PRINTING UDYOG PVT. CO. LTD. Versus M/S MAA MANASHA PRINTERS AND 6 ORS.	MR. S KATAKI MS. R DUTTA	GA, ASSAM MR. B GOGOI

44	WITH WP(C)/3545/2021	M/S MAA MANASHA PRINTERS Versus THE STATE OF ASSAM AND 7 ORS.	MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MRS. D S DEKA	GA, ASSAM
45	WITH WP(C)/3843/2021	HINDUSTAN OFFSET PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	GA, ASSAM MR. K K DUTTA (r-4) MR. B GOGOI (r-4) MR P NAYAK (r-4) MR A CHALIHA (r-4) MS RUKMINI BARUA (r-4) MS PADMINI BARUA (r-4)
46	WP(C)/2977/2021 B/O	TOWAJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. DITUL DAS MR. R RAHMAN SC, REVENUE
47	WP(C)/3171/2021	TAPAN DEY AND SAILEN KUMAR SHARMA (JV) Versus THE STATE OF ASSAM AND 3 ORS.	MR R SINGHA	MS B SHARMA MS B SHARMA MR D K NATH MR D K NATH MS M DAS MS M DAS SC, WATER RESOURCE

ORDERS

48	Review.Pet./33/2018 WP(C) 7109/2017, WP(C) 7132/2017, WP(C) 7227/2017, WP(C) 7068/2017, WP(C) 7289/2017, WP(C) 6843/2017, WP(C) 7263/2017, I.A.(C) 1132/2018, WP(C) 6914/2017(ALL DISPOSED OFF), B/O	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS Versus ALL ASSAM MIDDLE GRADUATE ASSTT TEACHER KALYAN SAMITEE AND 5 ORS	MR. D SAIKIA MR. B GOGOI MR. P NAYAK	SC, ELEM. EDU MR. U K NAIR MR. A K DUTTA MR H DAS MR. B PURKAYASTHA MR. J ABBAS MR. S BORTHAKUR
49	Review.Pet./25/2020 WP(C) 7934/2017, WP(C) 4896/2017, WP(C) 5001/2017, I.A.(C) 3245/2017(ALL DISPOSED OFF), FIXED	SRI BHUPEN CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MR. M H ANSARI MR. K M MAHANTA MR. K M MAHANTA MS J SAIKIA	MR. D DAS SR. ADV (R-5) GA, ASSAM MR. K MOHAMMED (R-5)
50	WP(C)/267/2020 B/O	O BIRAMONI SINGH Versus THE STATE OF ASSAM AND 14 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. S P CHOUDHURY SC. REVENUE

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,14th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./9/2020	SHRI HIMANGSHU BARMAN Versus SMTI DIPIKA DAS BARMAN	MR. T DEURI MRS. R S DEURI MR. U SAIKIA	MR. S K MEDHI MR D DAS MS. U K PURKAYASTHA MR. B J TALUKDAR
ORDERS				
2	Mat.App./9/2017 WITH LCR WITH I.A.(Civil)/499/2017 in Mat.App./9/2017	SRI MRIDUL BARUAH Versus SMTI SANGITA BORAH BARUAH SRI MRIDUL BARUAH Versus SMTI SANGITA BORAH BARUAH	MR G P BHOWMIK MS.P CHETIA MRG P BHOWMIK MS.P CHETIA	
3	CRL.A(J)/10/2019 WITH O/N, LCR 5 FILES AND 2 P.B.	BITU PRAJA Versus THE STATE OF ASSAM	MR. P GOSWAMI, AMICUS CURIAE	PP, ASSAM
4	I.A.(CrI.)/880/2019 in CrI.A./9356/2019 WITH CrI.A./9356/2019 (Filing Number) WITH I.A.(CrI.)/9358/2019 (Filing Number)	SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM AND ANR SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM	MD. A H LASKAR	MS. S JAHAN, ADDL. PP, ASSAM. PP, ASSAM
5	CRL.A(J)/8/2020 WITH O/N AND LCR 4 FILES	RAJEN BARUAH Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
6	I.A.(CrI.)/63/2021 WITH LCR 5 FILES in CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM

	WITH CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
7	I.A.(CrI.)/133/2021 WITH LCR 4 FILES in CrI.A./65/2021 WITH CrI.A./65/2021	SHRI LOHIT KUMAR Versus THE STATE OF ASSAM AND 2 ORS	MR D BHATTACHARYA	PP, ASSAM
8	I.A.(CrI.)/184/2021 WITH O/N, LCR 5 FILES in CrI.A./86/2021 WITH CrI.A./86/2021	SHRI LOHIT KUMAR Versus THE STATE OF ASSAM AND 2 ORS .TAJUDDIN AHMED @ TAIZUDDIN Versus THE STATE OF ASSAM AND ANR.	MR D BHATTACHARYA MR K BHUYAN MR N ISLAM	PP, ASSAM PP, ASSAM
9	WITH CrI.A./69/2021 WITH I.A.(CrI.)/147/2021 in CrI.A./69/2021	TAJUDDIN AHMED @ TAIZUDDIN Versus THE STATE OF ASSAM AND ANR. SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM MR. N ZAMAN MR. A GANGULY MR. S K JAIN	MR T KALITA (R-2) MR. A KAKATI (R-2) PP, ASSAM PP, ASSAM
10	WITH CrI.A./100/2021 WITH I.A.(CrI.)/231/2021 in CrI.A./100/2021	SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM PP, ASSAM MR T KALITA (R-2) MR. A KAKATI (R-2) PP, ASSAM
11	WITH I.A.(CrI.)/348/2021 WITH LCR 6 FILES AND P.B. 2 NOS in CrI.A./110/2021 WITH CrI.A./110/2021 WITH I.A.(CrI.)/243/2021 in CrI.A./110/2021	ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. JAKIR HUSSAIN @ JAKIR Versus STATE OF ASSAM ALTAf ALI AND 6 ORS. Versus STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM PP, ASSAM PP, ASSAM
12	WITH CrI.A./60/2021	ALTAf ALI AND 6 ORS. Versus STATE OF ASSAM ABDUL JALIL @ ZALIL ALI Versus THE STATE OF ASSAM AND ANR.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR H R A CHOUDHURY MR. A AHMED MR. H A AHMED MRS. S ISLAM	PP, ASSAM PP, ASSAM
13	I.A.(CrI.)/354/2021 in CrI.A./4676/2021 WITH CrI.A./4676/2021 (Filing Number) WITH I.A.(CrI.)/4679/2021 (Filing Number)	GOSA BORO Versus THE STATE OF ASSAM AND ANR. GOSA BORO Versus THE STATE OF ASSAM AND ANR. -B GOSA BORO Versus THE STATE OF ASSAM AND ANR. -B	MR. B NATH MR. B NATH MR. B NATH	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,14th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2060/2021 B/O	ZAKIR HUSSAIN @ GAKIR HUSSAIN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
2	Bail Appln./2223/2021 FIXED	NITUPAN SARMAH Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
3	Bail Appln./2225/2021	DIPANKAR KALITA Versus THE STATE OF ASSAM	H Z SINGHA MR H BEZBARUA MR. S J SARMAH MR. U SARMA	PP, ASSAM
4	Bail Appln./2228/2021	NABAB ALI AHMED AND ANR Versus THE STATE OF ASSAM	J U AHMED MR S R NAWAZ MS. M BORTHAKUR	PP, ASSAM
5	Bail Appln./2229/2021	RAKESH YAMBEN Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA MR L TASHI	PP, ASSAM
6	Bail Appln./2230/2021	ANIL KALITA AND 2 ORS Versus THE STATE OF ASSAM	MS C MEDHI MR. U K BARMAN MR H ALI MR. M MALAKAR MS A KALITA	
7	Bail Appln./2240/2021	MD. SANFUL ALI AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
8	Bail Appln./2242/2021	SAHANUR ISLAM @ SAHNUR ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
9	Bail Appln./2247/2021	SAHANUR ALI Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA MR L TASHI	PP, ASSAM

10	Bail Appln./2251/2021	NAVDEEP SHARMA @ NAVADEEP SARMA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	PP, ASSAM
11	Bail Appln./2255/2021	MD. IMRAN ALI@ LADEN Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
12	Bail Appln./2256/2021	BIJOY TUMUNG Versus THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
13	Bail Appln./2257/2021	ASHRAB ALI @ ASHRAB ALI Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
14	Bail Appln./2265/2021 B/O	NAZIR HASAN @ NAZIR HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
15	Bail Appln./2275/2021	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
<u>MOTION</u>				
16	AB/2678/2021	GULEN @ GOLEN MEDHI Versus THE STATE OF ASSAM	MR. N N JHA MR. M BERIA MS M SAHOO	PP, ASSAM
17	AB/2683/2021	NUR ZAMAL AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
18	AB/2688/2021	MINHAZ ALI Versus THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
19	AB/2689/2021	RESMINA BEGUM Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
20	AB/2690/2021	PODMAWATI BORUAH Versus THE STATE OF ASSAM	MR R SENSUA MR D BORAH	PP, ASSAM
21	AB/2692/2021	ABDUL MALEK Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
22	AB/2697/2021	ANANDA AGARWALA AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
23	AB/2699/2021	AINUL BARI WAHIDUZZAMAN @ RAJA Versus THE STATE OF ASSAM	MR. K MUNIR MR. A M S MAZUMDER	PP, ASSAM
24	AB/2703/2021	BARUN RABHA Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
25	AB/2713/2021 B/O	SALIM HUSSAIN Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
26	AB/2714/2021 B/O	PINKU PAUL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
27	AB/2716/2021	ANIRUDDHA BANERJEE AND 2 ORS. Versus THE STATE OF ASSAM	MR. S BHARALI MR. M DAS MR. N K NEOG	PP, ASSAM
28	AB/2718/2021	SALAMUN SIDDIKA AND ANR Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
29	AB/2721/2021 B/O	SAROJINI RAJBONGSHI AND ANR. Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM

30	AB/2722/2021 B/O	SYED JAFAR ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
31	AB/2724/2021	RAHUL ALI Versus THE STATE OF ASSAM	MR. S BANIK MR A RAZZAK	PP, ASSAM
ADMISSION				
32	Crl.Pet./831/2018 FIXED	MANI DEVI GANGWAL @ MANI DEVI JAIN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI MR A TEWARI MS NILAKSHI SARMA MR. D WANGDI	MS P KUMARI (R2) PP, ASSAM MR. R P SINGH (R2) MS A BORBHUYAN (R2)
WITH				
33	Crl.Pet./586/2018	SRI AMIT GANGWAL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI MR. A K BHUYAN MR. D WANGDI	MS P KUMARI (R2) PP, ASSAM MR. R P SINGH (R2)
34	Crl.Rev.P./86/2020 FIXED	MONJIT TALUKDAR Versus SMTI RITA TALUKDAR AND ANR.	MR. S BORA MS J RAJKUMARI	MR. M KALITA MR. J HATIMURIA PP, ASSAM
35	Crl.Rev.P./4/2021 (AT 2:00 PM), FIXED	DR. MRIGEN SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
WITH				
36	AB/245/2020	MRIGEN SAIKIA Versus THE STATE OF ASSAM	MR G J SAIKIA MR. M BISWAS MR S DAS MS M DAS	PP, ASSAM
37	Crl.Pet./88/2021 B/O	SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM
BAIL HEARING				
38	AB/270/2021 FIXED	AZAD ALI Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
39	AB/588/2021 FIXED	ABDUL QAIYUM ANSARI Versus THE STATE OF ASSAM	MR. R P SINGH MR. B JHA	PP, ASSAM
40	AB/1144/2021 FIXED	SMT. MADHABI DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	PP, ASSAM
41	AB/1791/2021 FIXED	PANKAJ KUMAR KAKATI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH	PP, ASSAM
42	AB/1792/2021 FIXED	FORIZ UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
43	AB/1817/2021 FIXED	SIDDIK @ SIDDIQUR RAHMAN Versus THE STATE OF ASSAM	MR E AHMED MR. N I KHAN	PP, ASSAM
44	AB/1826/2021 FIXED	SHAHJAHAN TALUKDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
45	AB/1905/2021 FIXED	FULBAR RAHMAN Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
46	AB/1916/2021 FIXED	SANJEEV SINGH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
47	AB/1987/2021 FIXED	KARNA DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
48	AB/2060/2021 FIXED	RAZZAQUE AHMED @ REZZAK ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR R ISLAM MS M DEKA	PP, ASSAM

49	AB/2267/2021 FIXED	PRANJAL PRATIM KASHYAP Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
50	AB/2270/2021 FIXED	DEVENDRA KUMAR SETHIA @ SRI DEVENDRA SETHIA Versus THE STATE OF ASSAM	MR. H L MAURYA	PP, ASSAM
51	AB/2324/2021 FIXED	SAILEN DAS AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN	PP, ASSAM
52	AB/2349/2021 FIXED	NURMOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
WITH				
53	AB/1535/2021	AHAD ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
54	AB/2464/2021 FIXED	MIRJUL MIAH Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
55	AB/2502/2021 FIXED	RAHUL HUSSAIN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
56	AB/2572/2021 FIXED	ABDUL MALIK Versus THE STATE OF ASSAM	J U AHMED MR S R NAWAZ	PP, ASSAM

ORDERS

57	Crl.Pet./390/2021 FIXED	JATINDRA BISWAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K ROY MS P M SARMA	PP, ASSAM
58	Crl.Pet./392/2021 FIXED	MEGHA THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR K TALUKDAR U PRASAD	PP, ASSAM
59	Crl.Pet./394/2021 FIXED	SUMIR DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



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[For Tuesday,14th September 2021]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3485/2021 FIXED	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	SC, IIT
2	WP(C)/4086/2021	SHIVA SANKAR DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. P MAHANTA MS. P SAHARIA	SC, SEC. EDU. SC, BTC
3	WP(C)/4134/2021	DILU MONI BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, K A A C SC, FINANCE DEPTT.
4	WP(C)/4141/2021	NASIMA BEGUM LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. U N CHATTRY MR. O LASKAR	SC, ELEM. EDU
5	WP(C)/4160/2021	DHANADA DIHINGIA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI	SC, SEC. EDU.
6	WP(C)/4256/2021	SHAJAHAN ALI MONDAL Versus THE STATE OF ASSAM AND 6 ORS	MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, SSA SC, FINANCE
7	WP(C)/4330/2021	IFTIKHAR ALOM Versus THE STATE OF ASSAM AND 5 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
8	WP(C)/4357/2021	MOBARAQUE HOSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM
9	WP(C)/4364/2021	RAJU HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MR. P D NAIR MR. A CHETRY MR. M P SARMA	SC, ELEM. EDU
10	WP(C)/4388/2021 B/O	SAMIR JALAL Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU GA, ASSAM

11	WP(C)/4450/2021 B/O	MD. NAZIR ALI Versus THE STATE OF ASSAM AND 6 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, ELEM. EDU GA, ASSAM
12	WP(C)/4451/2021	PROMOD DAS Versus THE STATE OF ASSAM AND 6 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, ELEM. EDU GA, ASSAM
13	WP(C)/4452/2021	PRADIP BORAH Versus THE STATE OF ASSAM AND 6 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, ELEM. EDU GA, ASSAM
14	WP(C)/4536/2021 B/O	ARUP KUMAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, EDU
15	WP(C)/4546/2021 B/O	MOBARAK ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
16	WP(C)/4551/2021 B/O	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
ADMISSION				
17	WP(C)/5861/2017 B/O	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
WITH				
18	WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
WITH				
19	WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
WITH				
20	WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
WITH				
21	WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, FINANCE DEPTT. SC, BTC
WITH				
22	WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, FINANCE SC, BTC
WITH				
23	WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
WITH				
24	WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
WITH				
	I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC

25	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
26	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
27	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION SC, FINANCE MS. K PHUKAN(R-8) SC, BTC
28	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
29	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
30	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
31	WITH WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
32	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
33	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, FINANCE SC, BTC
34	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM

35	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
36	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
37	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
38	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
39	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
40	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
41	WP(C)/5673/2020	MANASH PRATIM HALOI AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR R S CHAUHAN MR D SHARMA MR. M KALITA	MR B GOGOI, SC, SSA (R-3) SC, EDU
42	WP(C)/1482/2021	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
43	WP(C)/3170/2021	ASHAMOON KONCH Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
44	WP(C)/3208/2021 CAVT. NO.04182/021, FIXED	ABDUL AZIZ AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI	SC, SEC. EDU. MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR (r-5) FOR CAVEATOR
45	WP(C)/3227/2021	AJANTA DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU

ORDERS

46	Cont.Cas(C)/510/2020 FIXED (PERSONAL APPEARANCE)	UTPALA BHATTACHARJEE Versus SMTI. GITIMONI PHUKAN, ACS AND ANR	MR S NATH MR G J SHARMA	MR. A R TALUKDAR MR. K GOGOI
47	WP(C)/3475/2020 B/O	MRIDU JYOTI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. C BORUAH	SC, HIGHER EDU MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI
48	WP(C)/3474/2021 FIXED	MANISHA PATGIRI Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	SC, G U
HEARING				
49	WP(C)/6328/2018 WITH WP(C) 6093/16 & WP(C) 4731/15 (BOTH D/O), B/O	SMTI SUMITRA DEWRY AND 60 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS A BUJARBARUAH MISS. A BARUAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
50	WP(C)/7869/2018	THE DHUBRI LAW COLLEGE AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. M K CHOUDHURY MR. N BORUAH	MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A CHAMUAH (SC, UGC) MS P BARMAN (SC, GAUHATI UNIVERSITY) MR G J SHARMA SC, EDU
51	Review.Pet./9/2020 WP(C) 6568/17(D/O) (AS LAST ITEM)	CENTURY PLYBOARDS (I) LIMITED AND ANR Versus UNION OF INDIA AND 2 ORS	DR. A SARAF MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	MR. R SARMA MR B SHARMA MR. N CHOUDHURY MR. M DAS SC, CENTRAL EXCISE CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,14th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	I.A.(Civil)/1061/2021 B/O in WP(C)/4291/2018 WITH WP(C)/4291/2018	PRANJAL KALITA AND 509 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR. K M HASSAN MS N J BEGUM	SC, WATER RESOURCE SC, PERSONAL DEPT. SC, FINANCE DEPTT.
	WITH I.A.(Civil)/1389/2020 in WP(C)/4291/2018	ABHIJIT GOGOI AND 536 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR D BARMAN MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN	GA, ASSAM MR. B GOSWAMI SC, FINANCE DEPTT. SC, WATER RESOURCE
	WITH I.A.(Civil)/1010/2021 in WP(C)/3900/2017	MOZIDUL HOQUE BEPARI AND 27 ORS Versus THE STATE OF ASSAM AND 16 ORS.	MR A N AHMED	MR. K H KHANDAKAR MR D BARMAN MS A DEVI MR. K M HASSAN SC. WATER RESOURCE DEPTT. SC, FINANCE
2	WITH WP(C)/3900/2017	RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.B J TALUKDAR MS.N DAS MR.D K ROY	SC, WATER RESOURCE
	WITH I.A.(Civil)/1010/2021 in WP(C)/3900/2017	GUBARDHAN DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
MOTION (BA)				
3	Bail Appln./2269/2021	RAJEN DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
4	Bail Appln./2276/2021	HUMARA BEGOM @ HUMARA BEGUM Versus THE STATE OF ASSAM	MR. P P BARUAH MR. R SARMA MR. D BORA	PP, ASSAM

5	Bail Appln./2278/2021	ANKUR MADHAB DEB Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
MOTION				
6	WP(C)/7615/2016	MOJAHID UDDIN CHOUDHURY Versus STATE OF ASSAM and 7 ORS.	MR.A R TALUKDAR MR.A H M R CHOUDHURY	GA, ASSAM SC, FINANCE
WITH				
7	WP(C)/7774/2016	ASHIT RANJAN DAS Versus STATE OF ASSAM and 5 ORS.	MR. A R BHUYAN MR. A M S MAZUMDER	GA, ASSAM SC, P & R D
WITH				
8	WP(C)/63/2017	JAGADISH CHANDRA BANIK and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A R TALUKDAR MR.A H M R CHOUDHURY	MR.D P BORAH SC, P and R D
WITH				
9	WP(C)/215/2017	ANUP KUMAR SAHA and 20 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A R TALUKDAR MR.A H M R CHOUDHURY MR.A T M HUSSAIN	MR.M NATH SC, P & R D
WITH				
10	WP(C)/436/2017	SITANGSHU SEKHAR DHAR and 5 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.A R TALUKDAR MR.A H M R CHOUDHURY MR.A T M HUSSAIN	GA, ASSAM
WITH				
11	WP(C)/573/2017	BISWADIP DAS and 2 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.A R TALUKDAR MR.A H M R CHOUDHURY MR.A T M HUSSAIN	GA, ASSAM
12	Cont.Cas(C)/309/2021	NAZIBUDDIN AHMED Versus ATIKA SULTANA AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
13	Cont.Cas(C)/312/2021	DEBABRATA ROY Versus NIRAJ VERMA, IAS AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	
14	AB/2293/2021 FIXED	SOPIJUR RAHMAN Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
15	AB/2711/2021	ABDUL ALI MONDAL Versus THE STATE OF ASSAM	MR. P K DEKA MR. S BISWAS MS D DEVI	PP, ASSAM
16	AB/2717/2021	JAHAN UDDIN Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
17	AB/2719/2021	PHURBA SHERPA AND ANR. Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
18	WP(C)/4542/2021	MD. ABUL KASHEM Versus THE STATE OF ASSAM AND 3 ORS	MR. B RAHMAN	GA, ASSAM SC, REVENUE
19	WP(C)/4548/2021	ABDUL MONAF CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. N H LASKAR MR. T A CHOUDHURY	SC, AG SC, PWD
20	WP(C)/4553/2021	SARA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. N UDDIN MR. M ISLAM	GA, ASSAM
21	WP(C)/4556/2021	RINA KALITA Versus THE GOVERNMENT OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA	SR. GA, ASSAM SC, P W D SC, FINANCE
22	WP(C)/4558/2021	PHATIK BORAH Versus THE UNION OF INDIA AND 4 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MR D DEKA	ASSTT.S.G.I.
23	WP(C)/4563/2021	DR. MANINDRA NATH RAY Versus ASSAM AGRICULTURAL UNIVERSITY AND 4 ORS	MR S BORTHAKUR MR H P NEPAL	SC, AAU

24	WP(C)/4565/2021	CHANDRA NARAYAN DAS Versus THE STATE OF ASSAM AND ANR	MR R DHAR	SC, AGRI. DEPARTMENT
25	WP(C)/4566/2021	DILAL AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, REVENUE
26	WP(C)/4569/2021	PINUEL BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. S KASHYAP	GA, ASSAM SC, AG
27	WP(C)/4570/2021	SOVA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S BORA MS J RAJKUMARI	SR. GA, ASSAM SC, FINANCE SC, N C HILLS SC, WATER RESOURCE
ADMISSION				
28	WP(C)/742/2019 B/O	SANDHYA RAJBONSHI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. C DAS	GA, ASSAM MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
29	WP(C)/4436/2019 FIXED	GOLAP SARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
WITH				
30	WP(C)/4453/2019	AJIT SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
WITH				
31	WP(C)/4454/2019	THOKCHOM MADAN SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
32	WP(C)/1338/2020	SASHADHAR PATOWARY Versus THE ASSAM STATE ELECTRICITY BOARD AND 2 ORS.	MR. D KONWAR	SC, APDCL
33	El.Pet./1/2021 FIXED	AMINUL HAQUE LASKAR Versus KARIM UDDIN BARBHUIYA AND 12 ORS.	MR D MAZUMDER MR N DUTTA MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR K P PATHAK MR S BORTHAKUR MR H I CHOUDHURY Mr M U Ahmed (R7) MR. S H ZAMAN (R9) MR B CHOUDHURY MR R SENSUA MS R A MOSTAFI (R5) MS. T A AHMED (R8)
WITH				
	I.A.(Civil)/1237/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
WITH				
	I.A.(Civil)/1277/2021 in El.Pet./1/2021	KARIM UDDIN BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR K P PATHAK MR H I CHOUDHURY MR S BORTHAKUR MR B CHOUDHURY	MR D MAZUMDER MR. M A I HUSSAIN MR A R BHUYAN
WITH				
	I.A.(Civil)/1278/2021 in El.Pet./1/2021	KARIM UDDIN BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS	MR K P PATHAK MR H I CHOUDHURY MR S BORTHAKUR MR B CHOUDHURY	MR D MAZUMDER MR. M A I HUSSAIN MR A R BHUYAN
WITH				
	I.A.(Civil)/1429/2021 in El.Pet./1/2021	KARIM UDDIN BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS	MR K P PATHAK MR H I CHOUDHURY	MR. A R BHUYAN MR. M A I HUSSAIN
WITH				
34	REP/1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
35	WP(C)/3457/2021 FIXED	MOMI BALA ROY Versus THE SATE OF ASSAM AND 3 ORS.	MR H DAS R BORUAH	SC, AG SC, PWD

36	WP(C)/3489/2021 FIXED	RAHIMA BEGUM 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR D DEKA MR. M A CHOUDHURY	GA, ASSAM
<u>BAIL HEARING (BA)</u>				
37	Bail Appln./60/2021 SCANNED COPY OF CASE RECORD, FIXED	SORAM NILAKANTA SINGH Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR A HUSSAIN MS M BEGUM	SC, CENTRAL EXCISE
38	Bail Appln./1750/2021 FIXED	JITENDRA KUMAR Versus UNION OF INDIA	MR A TEWARI	SC, NCB
<u>ORDERS</u>				
39	Review.Pet./8/2021 CRP(I/O)/122/2016 (Disposed)	SMTI TILOTTOMA CHOUDHURY and ANR Versus ON THE DEATH OF LAKHI KANTA CHOUDHURY HIS LEGAL HEIRS	MR.S K SAHARIA MR D C NATH	MR S S SHARMA MS L SHARMA MR. H. BURAGOHAJIN MR. B J MUKHERJEE
40	Cont.Cas(C)/220/2021 FIXED	RANJUMAN ARA BEGUM Versus RATHINDRA BHUYAN AND 2 ORS	MR. M HUSSAIN MR A K DAS	
41	I.A.(CrI.)/343/2021 Bail Appln. 1153/2020 (Disposed) in Bail Appln./1153/2020	SANJOY KR. JHA Versus THE STATE OF ASSAM	MS. M MEDHI MS. S DEVI	PP, ASSAM
<u>HEARING</u>				
42	WP(C)/2421/2013 FIXED	JYOTIRMOY CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS	MR.R P SARMAH MR.A M BUZARBARUAH MR.U K NAIR MR.S BORA MR. J H SAIKIA MS.M BARMAN MR.A CHETRY MR.G R DEV MS.B GOGOI MR.N CHUTIA MR.S M T CHISTIE MR.M P SARMA	SC, PNRD GA, ASSAM
43	WP(C)/7957/2015 FIXED	SMTI JURI PATHAK Versus THE UNION OF INDIA and 2 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,14th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/1132/2021 B/O in WP(C)/3200/2021 WITH WP(C)/3200/2021	SUDHINDRA DAS Versus SANTOSH MALO AND 3 ORS SANTOSH MALO Versus ASSAM FISHERY DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. R M DEKA SC, AFDC SC, AFDC
ORDER (IMPLEADMENT OF PARTY)				
ADMISSION				
2	WP(C)/2461/2020 PART-HEARD, FIXED (AT 2:00 P.M.) WITH I.A.(Civil)/1324/2021 in WP(C)/2461/2020	M/S. BARUA AND COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS M/S. BARUA AND COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI MR. N DEKA MR. M GOGOI	MR D SAIKIA, SENIOR GA, ASSAM SR GA, ASSAM GA, ASSAM
3	WP(C)/2697/2018	REKHA MAZUMDAR Versus THE UNION OF INDIA AND 4 ORS.	MR. S BORTHAKUR MR. S S ROY MS. S KAKATI MR. C CHAKRAVARTY	MR. B K DAS (R2-5) SC, RAILWAY
4	WP(C)/2698/2018	BABUL MAZUMDAR AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. S BORTHAKUR MR. S S ROY MS. S KAKATI	MR. B K DAS (R2-5) SC, RAILWAY
5	WP(C)/723/2019 FIXED	MONMOTH KUMAR PAUL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. U BARUAH MR. T U LASKAR MR. N DHAR MS. S DASGUPTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE

6	WP(C)/3754/2019 B/O	ACHYUT GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KALITA MR. J HATIMURIA	GA, ASSAM
7	WP(C)/7362/2019 B/O	DIGANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR D CHOUDHURY MRS A KHANAM CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA	GA, ASSAM SC, BTC
8	WP(C)/2491/2020 FIXED	RUJI BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM SC, APDCL
9	WP(C)/3242/2020 FIXED	PYRAMID E AND C PROJECTS PVT. LTD Versus THE ASSAM PETRO- CHEMICALS LIMITED AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI	GA, ASSAM MR. N DEKA MR. M GOGOI
	WITH I.A.(Civil)/1816/2020 in WP(C)/3242/2020	THE ASSAM PETRO- CHEMICALS LIMITED AND ANR Versus PYRAMID E AND C PROJECTS PVT. LTD AND ANR	MR. N DEKA MR. M GOGOI	MR N BARUAH
10	WP(C)/4834/2020 FIXED	M/S SURYA CONSTRUCTIONS AND ANR Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 5 ORS	MR. B P BORAH MR. P DUTTA MR R S RONGHANG	MR. B GOGOI (r-2) MR S KHOUND MR P NAYAK (r-2) MS. N BORAH MR A CHALIHA (r-2) MS RUKMINI BARUA (r-2) MS PADMINI BARUA (r-2)
	WITH I.A.(Civil)/1275/2021 in WP(C)/4834/2020	BOARD OF CONTROL FOR CRICKET IN INDIA Versus M/S SURYA CONSTRUCTIONS AND 6 ORS.	MR S KHOUND	MR. B P BORAH MR P J DUTTA
11	WP(C)/5518/2020 FIXED	SMEC INTERNATIONAL PTY LTD AND ANR Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL
12	WP(C)/448/2021 FIXED	SOLEMAN HUSSAIN Versus THE STATE OF ASSAM AND 12 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM MR. MD S HOQUE (R- 6,7,8,9) MR. M DEKA (R-6,7,8,9) MR. A I Ali (R-12, R-13) MR. N B P SINGHA (R-12, R-13) MR. D BARMAN (R-12, R- 13) SC, REVENUE
13	WP(C)/746/2021 FIXED	DHANANJAY SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS S S ZIA	MR. P N GOSWAMI SC, FOREST
14	WP(C)/3133/2021 FIXED	PINKI MORAN Versus THE STATE OF ASSAM AND 13 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. M P SARMA	SC, PNRD GA, ASSAM MR. D P BORAH (R-8 TO 14)
15	WP(C)/3757/2021 CAVT. NO.05082/021, FIXED	AKASH BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. H. BURAGOHAIN MS A DEVI	GA, ASSAM MR S KHOUND FOR CAVEATOR SC, AFDC
	WITH			
16	WP(C)/3529/2021	M/S DHARNAD BRAHMAPUTRA FISHERY CO-OP SOCIETY LTD Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	SC, AFDC

BAIL HEARING (BA)

17	Bail Appln./1881/2021 FIXED	RIAJUL ALI @ MD. RIAJUL ALI Versus THE UNION OF INDIA	MR K K BHATTACHARYYA	SC, DRI
18	Bail Appln./1886/2021 FIXED	TARIFUL ISLAM Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
19	Bail Appln./1900/2021 FIXED	MD. HABIBUL HAQUE @ HABIBAR HOQUE Versus THE STATE OF ASSAM	MR. A AWAL MR. D BORA	PP, ASSAM
20	Bail Appln./1976/2021 SCANNED COPY OF CASE DIARY, FIXED	JABAN ALI @ NATA Versus THE STATE OF ASSAM	MR. A T SARKAR MR. B ZAMAN	PP, ASSAM
21	Bail Appln./1986/2021 SCANNED COPY OF CASE DIARY, FIXED	RAJVEER SINGH Versus THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO	MR. S C KEYAL SC, NCB
22	Bail Appln./2028/2021 FIXED	ABHIJIT DAS @ APU Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
23	Bail Appln./2039/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. JEHERUL HAQUE @ BIPUL Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	
24	Bail Appln./2043/2021 FIXED	DHRUBA JYOTI HAZARIKA Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
<u>ORDERS</u>				
25	MACApp./1003/2018 WITH LCR, B/O	SRI BAKUL SARKAR Versus SRI DIPAK BARUAH AND 4 ORS	MR. D NATH MR D KALITA MR P BORAH	MR. K K DEY MR. R GOSWAMI MS. D DEKA MS. M SAIKIA MR V K BAROOAH MS. P BORTHAKUR
26	MACApp./338/2019 B/O	SRI RABA DUTTA SARMAH Versus SRI RAJ KUMAR CHOWDHURY AND 2 ORS.	MR. D NATH MR D KALITA	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN
27	I.A.(Civil)/3026/2019 B/O in MACApp./12069/2019 WITH MACApp./12069/2019 (Filing Number) WITH I.A.(Civil)/12071/2019 (Filing Number)	MD. FAKRUL ISLAM Versus SRI RADHE SHYAM SAHU AND 2 ORS MD. FAKRUL ISLAM Versus SRI RADHE SHYAM SAHU AND 2 ORS MD. FAKRUL ISLAM Versus SRI RADHE SHYAM SAHU AND 2 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. J M SULAIMAN	MR. M TALUKDAR MS. M BORUAH
28	I.A.(Civil)/3478/2019 B/O in RSA/5288/2019 WITH RSA/5288/2019 (Filing Number)	MOKBUL HUSSAIN AND ANR Versus MD. JALAL UDDIN @ JAMALUDDIN AND 17 ORS. MD. MOKBUL HUSSAIN AND ANR Versus MD. JALAL UDDIN @ JAMALUDDIN AND 17 ORS	MR. M U MAHMUD MR S ISLAM	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
29	I.A.(Civil)/4011/2019 B/O in RSA/16129/2019	ON THE DEATH OF AINUDDIN SK., HIS LEGAL HEIRS KOBAT ALI AND 6 ORS Versus ON THE DEATH OF KASER UDDIN, HIS LEGAL HEIRS SAHAD ALI AND 12 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. M A SHEIKH K U AHMED MR. A H M R CHOUDHURY(R11, R12, R13) MS F INTAZ

	WITH RSA/16129/2019 (Filing Number)	LEGAL HEIRS OF AINUDDIN SK. KOBBAT ALI AND 6 ORS Versus LEGAL HEIRS OF LATE KASER UDDIN, SAHAD ALI AND 12 ORS		
30	I.A.(Civil)/233/2020 WP(C)/1368/2011 ((Disposed) in WP(C)/1368/2011	SAMSUDDIN AHMED Versus THE ASSAM BOARD OF REVENUE and ORS	MS. M DEV MS. N DEB	GA, ASSAM SC, REVENUE
31	I.A.(Civil)/1200/2020 in MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR Versus SMTI BANALATA DAS AND 2 ORS	MR C MAZUMDAR MS. R D MOZUMDAR MR. S P SHARMA	
	WITH MACApp./365/2018	SMT BANALATA DAS Versus RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/3898/2020 (Filing Number) in MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR Versus SMTI BANALATA DAS AND 2 ORS		
32	WITH MACApp./15465/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS		
	WITH I.A.(Civil)/4378/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. B K JAIN (R1) MR. A GONI MR S HOQUE MS. O PHUKAN (R1)
33	I.A.(Civil)/902/2021 FIXED in WP(C)/2243/2021 WITH WP(C)/2243/2021	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	SC, PWD
	WITH WP(C)/2243/2021	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. P N GOSWAMI MR. RAJARSHEE DE MR. F A HASSAN MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER C M DEKA	MR. J M A CHOUDHURY (R-6) MR. A KHANIKAR MR. A B T HAQUE (R-6) SC, PWD
34	I.A.(Civil)/1204/2021 FIXED in WP(C)/3195/2021 WITH WP(C)/3195/2021 CAVT. NO. 04232/021,	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS.	MR. A CHAMUAH MR. P K BHUYAN	SC, PNRD GA, ASSAM MR. S K GHOSH MR. S D ROY
	WITH WP(C)/3195/2021 CAVT. NO. 04232/021,	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS.	MR. A CHAMUAH MR. P K BHUYAN	SC, PNRD GA, ASSAM MR. S K GHOSH MR. S D ROY FOR CAVEATOR
35	WITH WP(C)/3252/2021 CAVT. NO. 04562/021,	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS	MR. A CHAMUAH MR. P K BHUYAN	SC, PNRD GA, ASSAM N CHAUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/1203/2021 in WP(C)/3252/2021	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS.	MR. A CHAMUAH MR. P K BHUYAN	SC, PNRD GA, ASSAM
36	I.A.(Civil)/1348/2021 FIXED in RSA/197/2016	SUSANTA KUMAR NATH AND 3 ORS Versus SRI PRASANTA KUMAR SARKAR AND 5 ORS	MR B D DAS MR. N GOSWAMI	MRS. P GOSWAMI MS N SAIKIA MS. L BORGHAIN

	WITH RSA/197/2016	SRI PRASANTA KUMAR SARKAR Versus SRI SUSANTA KUMAR NATH and 8 ORS	MRS. N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	MR B D DAS, R1 AND R4 MR. N GOSWAMI (R6 TO 9)
37	WP(C)/2180/2021 B/O	CHILARAM NARZARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	GA, ASSAM MS F RAHMAN (R-8)
38	WP(C)/2495/2021 FIXED	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. A C SARMA MR G BHARADWAJ MR B DEORI
39	WITH WP(C)/2525/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. M DUTTA MR. M A CHOUDHURY
40	WITH WP(C)/2535/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD
41	WITH WP(C)/2626/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
42	WITH WP(C)/2656/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
43	WITH WP(C)/2674/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
44	WP(C)/3394/2021 FIXED	AJIT BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MS. S MAHANTA MR. M MAHANTA MR. M MAHANTA MR. B BORAH	SC, FOREST
	WITH I.A.(Civil)/1179/2021 in WP(C)/3394/2021	RANA DEV SAIKIA Versus AJIT BARUAH AND 5 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	MR. M MAHANTA SC, FOREST
45	WITH WP(C)/3610/2021	LANGKUNG RAGIA Versus THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, FOREST
	WITH I.A.(Civil)/1243/2021 in WP(C)/3610/2021	RANA DEV SAIKIA Versus LANGKUNG RAGIA AND 5 ORS.	MR. D DAS SR. ADV MR S KHOUND	MR. P HAZARIKA SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,14th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2266/2021	KANAILAL GOALA Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
2	Bail Appln./2267/2021	GAUTAM SONOWAL Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MISS. R R KAKATI	PP, ASSAM
3	Bail Appln./2268/2021	BADSHAH ALI Versus THE STATE OF ASSAM	MR P P MEDHI	PP, ASSAM
4	Bail Appln./2270/2021	ZIABUR A RAHMAN @ JIABUR ABDUL RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR. M A CHOUDHURY	PP, ASSAM
5	Bail Appln./2271/2021	SAHAJ UDDIN @ SAHAJUDDIN @ SHAKTIMAN AND ANR. Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
6	Bail Appln./2272/2021	SALMAN HUSSAIN AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
7	Bail Appln./2273/2021	MD. MOKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
8	Bail Appln./2277/2021	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. N ANAND MR. A K SINGH	PP, ASSAM
MOTION				
9	AB/2709/2021	MOHIDUL @ MOIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
10	AB/2710/2021	SAHAB UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MS. P ADHIKARI MR H I CHOUDHURY MS. M MALLIK	PP, ASSAM

11	AB/2712/2021	MD. DILNUR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	PP, ASSAM
12	AB/2715/2021 B/O	GOPAL KUMAR Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MRS J BORAH	PP, ASSAM
13	AB/2720/2021	UMESH CH. DEKA Versus STATE OF ASSAM	MR D KALITA	PP, ASSAM
14	AB/2723/2021	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. T K MISRA MR. D BORA	PP, ASSAM
<u>ADMISSION</u>				
15	CrI.Pet./168/2021 FIXED	DEEPAK GARG Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	MR. S C KEYAL PP, ASSAM
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./1135/2021 SCANNED COPY OF CASE DIARY AND CASE RECORD, FIXED	RAHUL DAS Versus THE STATE OF ASSAM	MR K THAKUR MS I PATAR	PP, ASSAM
17	Bail Appln./1898/2021 FIXED	PABAN CHUNGKURANG @ PABAN SUNGKRUNG AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
18	Bail Appln./1899/2021 FIXED	RAMEN BAISHYA Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
19	Bail Appln./1917/2021	MUSSTT HALIMA KHATUN Versus THE STATE OF ASSAM	MS. T SOM MR. P TALUKDAR	PP, ASSAM
20	Bail Appln./1925/2021 FIXED	NAYAN DAS AND ANR Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
21	Bail Appln./1982/2021 FIXED	FIRDUS ALI @ MD. FIRDOS ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. A SARMAH	PP, ASSAM
22	Bail Appln./1984/2021 SCANNED COPY OF CASE RECORD, FIXED	FULCHAND ALI AND ANR Versus THE STATE OF ASSAM	MR A ALI MR. A T SARKAR MR. B ZAMAN	PP, ASSAM
23	Bail Appln./2002/2021 FIXED	BIPUL NATH Versus THE STATE OF ASSAM	MR H RAHMAN MR. S HOQUE MR A RAHIM	PP, ASSAM
24	Bail Appln./2010/2021 FIXED	AJAY DAS @ AJOY DAS Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA	PP, ASSAM
25	Bail Appln./2015/2021 FIXED	MITHUN GHOSH AND 3 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
26	Bail Appln./2026/2021 FIXED	NARSINARA BEGUM @ RIMPI Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
27	Bail Appln./2097/2021 FIXED	BENU MADHAB PEGU @ BENI MADHAB PEGU Versus THE STATE OF ASSAM	MR. N ANAND MR G PEGU D SAIKIA	PP, ASSAM
28	Bail Appln./2103/2021 FIXED	BABBU SINGH @ SUKHDEV SINGH Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
29	AB/2589/2020 FIXED	HEMENDRA DEKA @ MRIDUL DEKA Versus THE STATE OF ASSAM	MR. M K SHARMA MR. D BORA MR G DAS	PP, ASSAM

30	AB/3564/2020 FIXED	BITUL BORAH Versus THE STATE OF ASSAM	MR. R CHETRI MR. N BARMAN MS P RABHA	PP, ASSAM
31	AB/48/2021 FIXED	KHITESWAR BAISHYA AND 3 ORS. Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
32	AB/408/2021 FIXED	PARAMANANDA GOGOI Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
	WITH			
33	AB/1795/2021	PARAMANANDA GOGOI Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
34	AB/591/2021 FIXED	ABDUL MAZID SHEIKH Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
35	AB/631/2021 FIXED	BIJOY DAS Versus THE STATE OF ASSAM	MR. T DEURI MR. M J BHATTACHARYYA	PP, ASSAM
36	AB/736/2021 FIXED	MD. HAMID ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
37	AB/801/2021 FIXED	HAFIZUR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
38	AB/869/2021 FIXED	BABU ALI Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
39	AB/1010/2021 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM	Mr M U Ahmed MR F HAQUE	PP, ASSAM
40	AB/1016/2021 FIXED	REKIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR S AHMED MS S Z HAYAT	PP, ASSAM
41	AB/1063/2021 FIXED	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
42	AB/1108/2021 FIXED	LABANYA HAZARIKA AND 4 ORS Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN PP, ASSAM
43	AB/1129/2021 FIXED	DIGANTA BORA Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MR. V A CHOWDHURY	PP, ASSAM
44	AB/1234/2021 FIXED	SUNIL BASUMATARY AND 27 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
45	AB/1278/2021 FIXED	JITEN DEKA @ BHAITI DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
46	AB/1381/2021 FIXED	MD. ABDUL MOTIN AND 5 ORS Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	PP, ASSAM
47	AB/1506/2021 FIXED	SHRI MADHAB NATH Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
48	AB/1632/2021 SCANNED COPY OF CASE DIARY AND CASE RECORD, FIXED	ANIRUDDHA DEY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

49	AB/1887/2021 FIXED	ABAD UDDIN CHOUDHURY @ ABAD UDDIN CHY @ ABAD UDDIN AND 9 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	MR. K A MAZUMDER MR E AHMED PP, ASSAM
	WITH			
50	AB/1875/2021	ABDUL HANNAN @ ABDUL HANNAN CHOUDHURY AND 7 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	MR. K A MAZUMDER MR E AHMED PP, ASSAM
51	AB/1939/2021 FIXED	PARBATI DUPIT @ ANYA DUPIT MARA Versus THE STATE OF ASSAM	MR. S C KEYAL MR M KATO	PP, ASSAM
52	AB/2299/2021 FIXED	AMIT KHETAWAT @ RAJ KHETAWAT Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA MR N MUHTARIM	MR. A A R KARIM MS. S G BARUAH MR. B BORGHAIN PP, ASSAM
53	AB/2310/2021 FIXED	MD. SAFIKUL AHMED Versus THE STATE OF ASSAM	MR N M HAZARIKA MR A SHARMA	PP, ASSAM
54	AB/2313/2021 FIXED	ABDUL MALEK Versus THE STATE OF ASSAM	MR G BORDOLOI MS. J BURAGOHAIN	PP, ASSAM
55	AB/2352/2021 FIXED	MD. JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS S R MAZARBHUIYA MR K U AHMED	PP, ASSAM
56	AB/2360/2021 FIXED	RABIN MEDHI Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
	WITH			
57	AB/2298/2021	JATINDRA NATH BAISHYA Versus THE STATE OF ASSAM	MR AJIT DAS MR. U K THAKURIA	PP, ASSAM
58	AB/2363/2021 FIXED	JYOTISH DEKA Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR Z RAHMAN	PP, ASSAM

ORDERS

59	I.A.(CrI.)/241/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./26/2021 WITH CrI.A./26/2021	ANAR ALI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
		ANAR ALI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Tuesday,14th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2274/2021	PRADEEP KUMAR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE	PP, ASSAM
MOTION				
2	CRP(I/O)/7/2021	HEMALATA DUTTA Versus LALIT KUMAR KALITA	MR. B K SEN MS. J BAISHYA MS M DAS	MR. R K BHUYAN MR. M KASHYAP
3	CRP(I/O)/82/2021 B/O	RUMINA BEGUM Versus BAITULLAH KHAN	MR. N ALAM MR K JAIN MS H FATIMA	
4	CRP(I/O)/83/2021	KAMAKHYA SAHA Versus UTTAM KR. SAHA AND 2 ORS	MR. D P CHALIHA MS M ROY	
ADMISSION				
5	CRP/169/2015 FIXED	SMT. USHA ROY Versus PINKU ROY @ JOGAL ROY @ TINKU ROY @ KATU ROY and 5 ORS.	MR. R K BHUYAN MRA ZAMAN MR.R RABHA MR. K SAIKIA	MR.R SARMA(R-2 & 5) MR.P K DEKAR-2 and 5 MR.H DEKA(R-2 & 5) MR.P DEKA(R-2 & 5) MR.D HAZARIKA(R-2 & 5)
6	CRP(I/O)/43/2016	MAHESWAR SARMAH and ANR Versus HEMEN SARMAH	MRS.J GOGOI MR.U BHATTACHARYA	MR H GUPTA MS. R M SARMAH
7	CRP(I/O)/80/2017	ON THE DEATH OF ARUNA SHARMA HER LEGAL HEIR, Versus HDFC BANK LTD. and 5 ORS.	MR. O P BHATI MR.T C DAS MR.S KHAN	Mukesh Sharma
8	CRP(I/O)/99/2017	DASARATH PRASAD Versus SAYEDA RUBIA BEGUM	MR.A GANGULY MR.A DUTTA	MR.Z MUKIT MR.A SATTAR MS.N BARMAN
9	CRP(I/O)/76/2018	SANDEEP AGARWALLA Versus SANJAY AGARWALLA	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	MR. A R SHOME MR. S CHAUHAN MR. A J GHOSH
10	CRP/153/2018	NATIONAL PLYWOOD INDUSTRIES LTD. Versus FINANCIAL AND MANAGEMENT SERVICES LTD.	MR. D CHAKRABARTY MR. A BHATTACHARYYA	MR P K KALITA MR. N DAS
11	CRP/169/2018	LATA KHANDLWAL Versus GOPAL BARUAH	MR J C GAUR	MR. N ZAMAN MR. A GANGULY MR T CHHETRI

12	CRP(I/O)/234/2018 WITH LCR	IDUR ZAMAN AND 4 ORS. Versus JIARUDDIN MANOWARUL HOQUE AND 16 ORS.	MR. M C KALITA MR. B K DAS MS. P DAS	MR Z MUKIT (R1-R4) MR. A SATTAR (R1-R4)
13	CRP/10/2019	NIKHIL CHANDRA MANDAL Versus ARATI MANDAL BISWAS	MR. P SUNDI	
14	CRP/35/2019 WITH LCR, FIXED	MANJUR ALI @ MANJUR ALAM Versus IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR R BARUAH (R1) MS. R CHOUDHURY MR A D CHOUDHURY (R1) MR. D CHOUDHURY (R1) MS. S S ZIA MR A DUTTA (R1) P NATH (R1)
	WITH I.A.(Civil)/1453/2020 in CRP/35/2019	IFTIKHAR AHMED Versus MANJUR ALI @ MANJUR ALAM AND ANR.	MS. R CHOUDHURY MS. S S ZIA	MR. B D DEKA MR. M DAS N CHAUDHURY
	WITH I.A.(Civil)/2113/2020 in CRP/35/2019	MANJUR ALI @ MANJUR ALAM Versus IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR. R A CHOUDHURY
15	CRP/190/2018	MANJUR ALI @ MANJUR ALAM AND 6 ORS. Versus IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA
	WITH I.A.(Civil)/1452/2020 in CRP/190/2018	IFTIKHAR AHMED Versus MANJUR ALI @ MANJUR ALAM AND 7 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA	MR. B D DEKA MR. M DAS N CHAUDHURY
	WITH I.A.(Civil)/2119/2020 in CRP/190/2018	MANJUR ALI @ MANJUR ALAM AND 6 ORS. Versus IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	
16	CRP/50/2019	BACHU DAS Versus JERINA BANU	MR. N DAS MR. K R BOROOAH MR. PRADIP KUMAR KALITA	MR. P P BORTHAKUR (R1) MAYUR DAS (R1)
17	CRP/76/2019 CAVT. NO.0407/2019	TEZPUR DISTRICT SPORTS ASSOCIATION Versus BIMAN CHANDRA NEOG AND 14 ORS	MR D C K HAZARIKA MS J KALITA	MR. A GANGULY FOR CAVEATOR
18	CRP(I/O)/409/2019	ON DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH HIS LEGAL HEIRS - HAZRA BEWA AND 9 ORS. Versus ON DEATH OF ABUL KASHEM MAKER HIS LEGAL HEIRS- FAZLETUN NESSA BEWA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	MR. A SAYED MR. M MAHANTA
19	CRP(I/O)/1/2021	SMT. RIMI PAUL Versus THE UNION OF INDIA AND 3 ORS.	MR. P BORAH MR. S BISWAS	GA, ASSAM MR. C K S BARUAH ASSTT.S.G.I.
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./2140/2021 FIXED	DHIRESHWAR DEKA Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. R K BHATRA MR D BHUYAN MR A BHATRA	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/3526/2020 FIXED	ABDUL MANNAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MS R DEKA	PP, ASSAM
22	AB/3823/2020 FIXED	JAHIDUL HAQUE @ JAHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MRS. K DEVI MS R P BARUAH	PP, ASSAM

23	AB/155/2021 FIXED	CHEKANDAR ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
24	AB/513/2021 FIXED	MD. RAJU AHMED AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
25	AB/647/2021 FIXED	NARAYAN DAS @ BUBU Versus THE STATE OF ASSAM	MR. M K NEOG MR. M K DUTTA	PP, ASSAM
26	AB/895/2021 FIXED	MAKIBUL HASAN @ MAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
27	AB/973/2021 FIXED	NASIR UDDIN SK AND 3 ORS Versus THE STATE OF ASSAM	MR. A K SARMA MR D KALITA	PP, ASSAM
ORDERS				
28	CRP/34/2018	PATAL PAUL AND ANR. Versus KESHOR SINGH BARMAN AND 4 ORS.	MR. G C PHUKAN MR. S K SINGH	MR. S CHAUHAN MR. P MAZUMDER
29	CRP(I/O)/124/2018 B/O	KARIMON NESSA AND 8 ORS Versus BASIRAN NESSA AND 10 ORS	MR. B J MUKHERJEE MR. S BISWAS	MR. S K SAHARIAH (R2, 6 AND 9) MS. R CHOUDHURY MR. C SHARMA (R2, 6 AND 9) MS. S S ZIA
30	CRP/75/2019	ANUPAMA PATHAK Versus M/S. ENDOCARP BUILDERS (P) LTD. AND 2 ORS	K BORPUJARI MR D DAS MR. A CHAMUAH MR. S D ROY	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN
31	CRP(I/O)/218/2019	BAPI ROY MALAKAR Versus ON DEATH OF MAHITOSH DAS HIS LEGAL REPRESENTATIVES	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	
32	CRP(I/O)/367/2019	BASARAT ALI LASKAR AND 3 ORS. Versus LUTFUR RAHMAN LASKAR AND 3 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. S K GHOSH MS F AHMED
33	CRP(I/O)/383/2019	BRAJEN BISWAS Versus GITUMONI HAZARIKA AND 2 ORS.	MR. T ISLAM MR. S SARKAR MS K DAS	MRS. K BARPUZARI MR. A CHAMUAH
34	WITH CRP(I/O)/392/2019	BRAJEN BISWAS Versus GITUMONI HAZARIKA AND 2 ORS.	MR. T ISLAM MR. S SARKAR MS K DAS	
35	CRP(I/O)/393/2019 WITH LCR	UNITED BANK OF INDIA Versus BHABEN CHANDRA BAISHYA AND 4 ORS.	MR. A PARVEZ MS E BHARALI MR D GOGOI	SC UCO BANK MRS S GOSWAMI MR. M SHARMA
36	I.A.(Civil)/1115/2019 CRP(I/O) 79/2018(D/O) in CRP(I/O)/79/2018 WITH I.A.(Civil)/1116/2019	HEMKANTA PAWE AND 2 ORS. Versus RAMLAL GAM AND 21 ORS.	MR. G PHUKAN	SC, REVENUE
37	I.A.(Civil)/1864/2019 CRP(I/O) 42/2017(D/O) in CRP(I/O)/42/2017	ON DEATH OF SOID ALI MONDAL HIS LEGAL HEIRS JALEKHA KHATUN and 32 ORS. Versus PURNIMA DEVI and 4 ORS.	MR. T ISLAM	GA, ASSAM MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI
38	CRP(I/O)/86/2020 WITH I.A.(Civil)/667/2021 in CRP(I/O)/86/2020	APURBA KUMAR DAS Versus TULASI DAS AND 3 ORS. APURBA KUMAR DAS Versus TULASI DAS AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. P PODDAR MR. M K GOGOI MR. O P BHATI MR T C DAS MR. P SARMA	MR. SHEELADITYA

39	CRP(I/O)/107/2020 B/O	SAJJAD JWAHIR AND ANR. Versus ARUPAM H. JWAHIR AND 8 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. A F N U MOLLAH MR. B D DEKA MD H R AHMED MR. M DAS N CHAUDHURY
40	I.A.(Civil)/1274/2021 in Test.Cas./1628/2021 WITH Test.Cas./1628/2021 (Filing Number)	CHANDESWARI GOGOI @ ANU GOGOI Versus JUMI GOGOI CHANDESWARI GOGOI @ ANU GOGOI Versus JUMI GOGOI F	MS M BORAH MR H K BARUAH MR H K BARUAH	
HEARING				
41	CRP(I/O)/50/2021 FIXED	BABITA BARJATYA AND 24 ORS Versus AIRPLAZA RETAIL HOLDINGS PVT LTD	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MS. J BHATTACHARJEE	MR. A DHAR MISS S ROY MD F FARIDI

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LEAVE NOTE OF ADVOCATES FOR 14/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,14th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

**[THIS BENCH WIL SIT AFTER
RISING OF THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/2208/2021	RINA BEGUM Versus THE STATE OF ASSAM	MR. N J DUTTA MR. K D SARMA	PP, ASSAM
2	AB/2241/2021 FIXED	ASFIQUE ALI Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
3	AB/2322/2021 FIXED	KAMAL MANDAL AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR S A BARBHUYAN MR S A BARBHUYAN	PP, ASSAM
4	AB/2346/2021 FIXED	KURMAN ALI @ KUMRMAN ALI @KUMARMAN ALI Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
5	AB/2375/2021 FIXED	FULBAR RAHMAN Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM
6	AB/2480/2021 FIXED	HASANUR ISLAM @ HASANUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR P KALITA MR K HUSSAIN	PP, ASSAM
7	AB/2481/2021 FIXED	SANJAY SUTRADHAR Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MR. D NAG	PP, ASSAM
8	AB/2530/2021 FIXED	SANTOSH CHANGMAI Versus THE STATE OF ASSAM	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM

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